

under the Maas Programme of Functional Literacy ;

- (v) Sizeable participation of women adult learners in Vocational and Technical Education ;
- (vi) Induction of women on a large scale in Mission Management ;
- (vii) Involvement of large number of voluntary agencies, especially Voluntary Agencies working for women ;
- (viii) More attention by Shramik Vidya-peeth to women workers ;
- (ix) Special orientation and training of women instructors as effective agents of promoting women's equality and empowerment ;
- (x) Designing an Adult Education Programme for women which will be linked with imparting need-based skills, upgradation of their existing skills and new income generating activities ;
- (xi) Creation and provision of opportunities for retention of literacy skills and application of this learning for improving their living conditions ;
- (xii) Setting up of cells in the State Directorate of Adult Education and State Resource Centres to plan and administer women's programme and encouraging their participation in condensed course being organised by the Central Social Welfare Board.

B.Ed. Course of Berhampur University

2424. SHRI SOMNATH RATH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the University Grants Commission has asked Berhampur University to stop the B.Ed. course which it offers through correspondence course ; and

(b) if so, the action taken by the Berhampur University in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND

CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). The Berhampur University had sought assistance from University Grants Commission in July, 1987 for introduction of B.Ed. course through correspondence. The Commission, after considering the proposal, informed the University on June 2, 1988 that B.Ed. course should be offered only through formal, regular and face-to-face programme. The Commission has not received any further information from the Berhampur University.

Selection for Seoul Olympics

2425. SHRI PRAKASH V. PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a delegation of the Indian Olympic Association has submitted a memorandum to Government suggesting that for selection of athletes for Seoul Olympics, persons holding upto 10th position in national events should be considered as against the present norm of considering persons getting upto 6th position ;

(b) if so, the justification given by the Indian Olympic Association for their above suggestion ; and

(c) whether the Indian Olympic Association's suggestion has been accepted and if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) The Indian Olympic Association (I.O.A.) has represented to Government that the selection criteria for Olympic Games/World Championships for measurable events should be 10th place performance level of the Olympic Games/World Championship last held.

(b) The Indian Olympic Association (IOA) have stated that their recommendation was "solely based on the international recognition of 6th place by issue of diploma/certificates in place of medals and also listing of sports persons who attain 10th or lower position."